

19.08 hrs.

DEMANDS FOR GRANTS ON ACCOUNT (GENERAL), 1981-82.

MR. DEPUTY-SPEAKER: I shall now put to the vote of the House the Demands for Grants on Account in respect of the Budget (General) for 1981-82. The question is:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown

in the third column of the Order Paper, be granted to the President out of the Consolidated Fund of India, on account for or towards defraying the charges during the year ending on the 31st day of March, 1982; in respect of the heads of demands entered in the second column thereof against Demands Nos. 1 to 107."

The motion was adopted.

Demands for Grants on Accounts (General) for 1981-82 submitted to the vote of Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant on Account submitted to the vote of the House	
		Revenue Rs.	Capital Rs.
1	2	3	
MINISTRY OF AGRICULTURE			
1.	Department of Agricultural and Cooperation	5308,000	..
2.	Agriculture	12,63,88,000	209,96,10,000
3.	Fisheries	2,98,19,000	2,90,05,000
4.	Animal Husbandry and Dairy Development	17,94,00,000	2,63,58,000
5.	Forest	4,07,25,000	13,50,000
6.	Cooperation	2,76,92,0000	21,22,13,000
7.	Department of Food	110,0637,000	8,59,62,000
8.	Department of Agricultural Research and Education	5,58,000	..
9.	Payments to Indian Council of Agricultural Research	16,9682,000	..
MINISTRY OF CIVIL SUPPLIES			
10.	Ministry of Civil Supplies	1,00,13,000	1,39,79,000
MINISTRY OF COMMERCE			
11.	Ministry of Commerce	30,52,000	..
12.	Foreign Trade and Export Production	76,66,09,000	10,39,67,000
13.	Textiles, Handlooms and Handicrafts	53,40,34,000	8,40,33,000

1	2	3	
		Revenue Rs.	Capital Rs.
MINISTRY OF COMMUNICATIONS			
14.	Ministry of Communications	52,70,000	269,00,000
15.	Overseas Communications Service	3,56,36,000	4,46,77,000
16.	Posts and Telegraphs—Working Expenses	159,46,35,000	..
17.	Posts and Telegraphs—Dividend to General Revenues Appropriation to Reserve Funds and Repayment of Loans from General Revenues	42,82,22,000	..
18.	Capital Outlay on Posts and Telegraphs	85,33,45,000
MINISTRY OF DEFENCE			
19.	Ministry of Defence	226,13,07,000	1748,93,000
20.	Defence Services—Army	404,07,09,000	..
21.	Defence Services—Navy	49,87,58,000	..
22.	Defence Services—Air Force	165,90,83,000	..
23.	Defence Services—Pensions	47,19,28,000	..
24.	Capital Outlay on Defence Services	67,27,33,000
MINISTRY OF EDUCATION AND CULTURE			
25.	Department of Education	85,90,000	..
26.	Education	46,51,13,000	2,97,40,000
27.	Department of Culture	2,46,68,000	..
28.	Archaeology	1,26,08,000	..
MINISTRY OF ENERGY			
29.	Department of Coal	17,27,42,000	110,64,17,000
30.	Department of Power	14,83,35,000	123,97,03,000
MINISTRY OF EXTERNAL AFFAIRS			
31.	Ministry of External Affairs	25,73,27,000	4,78,51,000
MINISTRY OF FINANCE			
32.	Ministry of Finance	7,10,18,000	25,42,000
33.	Customs	6,86,25,000	2,87,50,000
34.	Union Excise Duties	9,84,25,000	..
35.	Taxes on Income, Estate Duty, Wealth Tax and Gift Tax	10,19,85,000	..
36.	Stamps	4,48,21,000	88,70,000
37.	Audit	12,08,04,000	..

1	2	3		
			Revenue Rs.	
			Capital Rs.	
38.	Currency, Coinage and Mint		8,21,40,000	3,59,60,000
39.	Pensions		13,61,00,000	..
40.	Opium and Alkaloid Factories		25,55,31,000	18,95,000
41.	Transfers to State Governments		368,28,93,000	..
42.	Other Expenditure of the Ministry of Finance		63,59,09,000	87,98,58,000
43.	Loans to Government Servants, etc.	16,66,67,000
MINISTRY OF HEALTH AND FAMILY WELFARE				
44.	Ministry of Health and Family Welfare		19,18,000	..
45.	Medical and Public Health		31,34,14,000	11,86,21,000
46.	Family Welfare		28,53,69,000	16,000
MINISTRY OF HOME AFFAIRS				
47.	Ministry of Home Affairs		60,74,000	..
48.	Cabinet		26,94,000	..
49.	Department of Personnel and Administrative Reforms		1,56,58,000	..
50.	Police		49,43,57,000	1,72,88,000
51.	Census		6,84,18,000	..
52.	Other Expenditure of the Ministry of Home Affairs		12,56,91,000	23,61,08,000
53.	Delhi		35,44,01,000	24,58,95,000
54.	Chandigarh		5,64,55,000	2,45,78,000
55.	Andaman and Nicobar Islands		5,80,26,000	3,54,89,000
56.	Dadra and Nagar Haveli		59,21,000	83,64,000
57.	Lakshadweep		1,19,36,000	1,34,56,000
MINISTRY OF INDUSTRY				
58.	Ministry of Industry		62,06,000	..
59.	Industries		7,23,22,000	57,71,10,000
60.	Village and Small Industries		419,58,000	1,01,50,000
MINISTRY OF INFORMATION AND BROADCASTING				
61.	Ministry of Information and Broadcasting		16,87,000	..
62.	Information and Publicity		4,26,29,000	24,70,000
63.	Broadcasting		14,47,07,000	5,69,75,000

1	2	3	
		Revenue Rs.]	Capital Rs.
MINISTRY OF IRRIGATION			
64.	Ministry of Irrigation	13,51,77,000	2,21,96,000
MINISTRY OF LABOUR			
65.	Ministry of Labour	16,21,000	..
66.	Labour and Employment	12,11,60,000	2,12,000
MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS			
67.	Ministry of Law, Justice and Company Affairs	3,92,89,000	[16,000
68.	Administration of Justice	18,83,000	..
MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS			
69.	Ministry of Petroleum, Chemicals and Fertilizers	19,39,000	..
70.	Petroleum and Petro-Chemicals Industries	17,06,52,000	24,00,00,000
71.	Chemicals and Fertilizers Industries	74,15,17,000	47,40,01,000
MINISTRY OF PLANNING			
72.	Ministry of Planning	73,000	..
73.	Statistics	2,98,11,000	..
74.	Planning Commission]	92,90,000	..
MINISTRY OF RURAL RECONSTRUCTION			
75.	Ministry of Rural Reconstruction	75,12,67,000	12,25,88,000
MINISTRY OF SHIPPING AND TRANSPORT			
76.	Ministry of Shipping and Transport	60,57,000	..
77.	Roads	23,34,24,000	22,75,65,000
78.	Ports, Lighthouses and Shipping	11,86,67,000	30,00,62,000
79.	Road and Inland Water Transport	35,27,000	4,14,03,000
MINISTRY OF SOCIAL WELFARE			
80.	Ministry of Social Welfare	7,93,23,000	15,61,000
MINISTRY OF STEEL AND MINES			
81.	Department of Steel	2,56,72,000	93,45,90,000
82.	Department of Mines	11,54,78,000	36,16,17,000

1	2	3	4
		Revenue Rs.	Capital Rs.
MINISTRY OF SUPPLY AND REHABILITATION			
83.	Department of Supply	4,53,000	..
84.	Supplies and Disposals	1,58,10,000	..
85.	Department of Rehabilitation	4,38,64,000	1,43,82,000
MINISTRY OF TOURISM AND CIVIL AVIATION			
86.	Ministry of Tourism and Civil Aviation	12,18,000	..
87.	Meteorology	2,95,63,000	1,26,21,000
88.	Aviation	5,17,15,000	15,66,71,000
89.	Tourism	91,79,000	2,09,26,000
MINISTRY OF WORKS AND HOUSING			
90.	Ministry of Works and Housing	24,61,000	..
91.	Public Works	20,68,56,000	6,66,96,000
92.	Water Supply and Sewerage	19,57,50,000	..
93.	Housing and Urban Development	4,43,41,000	8,66,66,000
94.	Stationery and Printing	7,96,22,000	..
DEPARTMENT OF ATOMIC ENERGY			
95.	Department of Atomic Energy	11,35,000	..
96.	Atomic Energy Research, Development and Industrial Projects	19,72,86,000	27,51,26,000
97.	Nuclear Power Scheme	13,64,03,000	13,83,82,000
DEPARTMENT OF ELECTRONICS			
98.	Department of Electronics	2,36,34,000	1,50,67,000
DEPARTMENT OF ENVIRONMENT			
99.	Department of Environment	1,00,52,000	..
DEPARTMENT OF SCIENCE AND TECHNOLOGY			
100.	Department of Science and Technology	6,70,38,000	32,00,000
101.	Survey of India	4,61,87,000	96,000
102.	Grants to Council of Scientific and Industrial Research	12,46,66,000	..
DEPARTMENT OF SPACE			
103.	Department of Space	9,70,62,000	15,77,61,000

**PARLIAMENT, DEPARTMENT OF PARLIAMEN-
TARY AFFAIRS, SECRETARIATS OF THE PRE-
SIDENT AND VICE-PRESIDENT AND UNION
PUBLIC SERVICE COMMISSION.**

104. Lok Sabha	1,22,13,000	..
105. Rajya Sabha	42,28,000	..
106. Department of Parliamentary Affairs	4,30,000	..
107. Secretariat of the Vice-President	1,07,000	..

14.10 hrs.

[MR. SPEAKER in the Chair]

**APPROPRIATION (VOTE ON AC-
COUNT) BILL* 1981**

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1981-82.

MR. SPEAKER: The question is—

“That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1981-82.”

The motion was adopted

SHRI R. VENKATARAMAN: I introduce† the Bill.

I beg to move†:

“That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1981-82, be taken into consideration.”

MR. SPEAKER: Motion moved:

“That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the Financial year 1981-82, be taken into consideration.”

SHRI JYOTIRMOY BOSU (Diamond Harbour): Today we see Demand No. 19, Ministry of Defence and Demand No. 20 particularly the Defence Services—Army—Rs. 404,07,09,000. Now, I understand that it has been widely talked about and the allegations are coming from very responsible quarters that there is a purchasing spree, a galore. As for example, the Armoured Corps and the Directorate of Weapons and Equipments in May 1980 proposed to MOD for the purchase of Qty. 70 SFCS 600 for Vijayantha Tanks. They have a local representative here. It is of no consequence to me. On 19th December, 1980, this purchase involved Rs. 15 crores. On 19th December, 1980, the Armoured Corps people wrote a note to the Directorate of Weapons and Equipments that SFCS 600 should not be bought since it did not have night capability. In February 1981, I am afraid, I have to mention a**

Joint Secretary, in the Prime Minister's Secretariat. (*Interruptions*) I have given notice under Rule 353. (*Inter-*

*Published in Gazette of India Extra ordinary Part II, section 2, dated 13-3-1981.

†Introduced/Moved with the recommendation of the President.

**Not recorded